

| ITEM NO.22
[at 2.00 p.m.]

COURT NO.2

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24746/2010

(From the judgement and order dated 20/08/2010 in AA No.8/2010 of
The HIGH COURT OF M.P AT JABALPUR)

YOGRAJ INFRAS.LTD.

Petitioner(s)

VERSUS

SSAMG YONG ENG.& CONSTRN.CO.LTD.& ANR

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned
Judgment,exemption from filing O.T.,permission to file additional
documents,PERMISSION TO FILE LENGTHY LIST OF DATES and prayer for
interim relief and office report)
(for final disposal)

Date: 17/01/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s)

Mr. Gagan Gupta,AOR.

For Respondent(s)

Ms. Meenakshi Arora,AOR.
Ms. Ankit Khushu, Adv.
Mr. Vasantharahan, Adv.

UPON hearing counsel the Court made the following

O R D E R

Let this matter be listed "for orders" on
31st January, 2012, at the top of the list.

(Sheetal Dhingra) (Juginder Kaur)
COURT MASTER Assistant Registrar